

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Tuesday, 30th March, 2010/ 9 Chaitra 1932 (Saka)

2.00 PM

- 1. Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
- 2. Special Mention (Rule-280):** Following Members to raise matters under Rule-280:

1. Shri Subhash Sachdeva	6. Dr. Harshvardhan
2. Shri Ramesh Bidhuri	7. Shri Rama Kant Goswami
3. Shri Dharam Deo Solanki	8. Shri Sat Prakash Rana
4. Shri Anil Kumar	9. Shri O.P.Babber
5. Shri Parduymn Rajput	10. Shri Veer Singh Dhingan
- 3. Adoption of Report:**

Smt. Barkha Singh
Shri Ramesh Bidhuri
to move the following Motion:
“That this House agrees with the First Report of Committee on Women and Child Welfare presented on 29th March, 2010”.
- 4. Introduction of the Bill:**

Dr. A.K. Walia, Minister of Urban Development to introduce, “**The Delhi Urban Shelter Improvement Board, Bill, 2010 (Bill No. 04 of 2010)**” with the leave of the House.
- 5. Consideration and Passing of Bill:**

Shri Haroon Yusuf, Minister of Industries to move that “ **The Delhi Industrial Development Operation and Maintenance Bill, 2010 (Bill No. 02 of 2010)**” introduced on 22nd March 2010 be taken into consideration.
Also to move that the bill be passed.
- 6. Short Duration Discussion:**
 - 1.** Dr. Jagdish Mukhi
Shri Jai Bhagwan Aggarwal
Shri Sahab Singh Chauhan
to initiate discussion on situation arising out of price hike of food items.
 - 2.** Dr. Harshvardhan
Shri Sahab Singh Chauhan
Dr. S.C.L. Gupta
to initiate discussion on situation arising out of deteriorating condition of law and order.

Delhi
30th March, 2010

Siddharath Rao
Secretary